involving recommendations for four Finance Commissions *i.e.* 10th Finance Commission to 13th Finance Commission. Such certificates (for nineteen years) had been issued by the office of C&AG of India during February, 2016 in one go, reporting year-wise difference of ₹ 81647.70 crore between net proceeds ol Central Taxes and Duties assignable to States and the States' share actually devolved to all the States in those years. The calculations are being examined by the Government.

Schemes for enhancement of income of farmers, contract workers and unorganized sector

†948. CH. SUKHRAM SINGH YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry would consider a proposal providing for right to recommend facilities like Pay Commission for all the sections of the society so that conditions of the farmers and the persons working in the unorganised sector can be improved;

(b) the details of the schemes being run to enhance the income of the farmers, the contract workers and the people working under unorganised sectors and upto what extent they got benefited; and

(c) the steps being taken by the Ministry for making regular appointments instead of contract workers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) The role of the Ministry of Finance is to constitute the central pay commission to examine, review, evolve and recommend changes regarding the principles governing the emoluments structure of Central Government employee and allied services.

(b) and (c) In order to enhance the income of other categories of workers, both Central and State Governments are required to fix, review and revise the minimum wages of the workers employed in the scheduled employment under their respective jurisdictions at an interval not exceeding five years. The minimum rates of wages fixed are also applicable for the workers engaged on contract basis.

Setting up of asset reconstruction company

949. SHRI ANAND SHARMA: Will the Minister of FINANCE be pleased to state:

(a) whether Government is considering to set up an Asset Reconstruction Company to buy NPAs and bad loans from the PSBs;

[†]Original notice of the question was received in Hindi.